GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 1368

ANSWERED ON 09.02.2023

POWER GENERATION FROM SOLAR ENERGY

1368. SHRIMATI HEMA MALINI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is working on any scheme to make rural India self-reliant in power generation from solar energy;
- (b) if so, the details thereof;
- (c) whether all the States are contributing towards implementation of the said scheme as expected; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (d) The Ministry of New and Renewable Energy (MNRE) is implementing various Schemes/Programmes for the promotion of solar energy in the country, including in the rural areas of the country. The details of major Schemes/Programmes are given in **Annexure-I.** Till 31.12.2022, over 63.3 GW solar power capacity is reported installed in the country. State/UT-wise details are given in **Annexure-II.**

Annexure-I referred to in reply of part (a) & (b) of the Lok Sabha unstarred question No. 1368 to be answered on 09.02.2023

Details of major ongoing schemes for promotion of Solar Energy

Scheme/ Programmes	Financial support presently available as per the Scheme	
Scheme/ 110grammes	r maneiar support presently available as per the scheme	
a) Rooftop Solar Programme Phase-II	Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.	
	The Programme is demand driven and open for all citizens of the country for installation of rooftop solar in residential sector as per provisions of implementation guidelines issued for the Programme	
	 (i) For Residential Sector Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp CFA up to 20% for GHS/RWA capacity up to 500 kWp 	
	(limited to 10 kWp per house and total upto 500 kWp)(ii) For Discoms Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline.	
b) PM-KUSUM scheme	The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme.	
	Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations. Benefit available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is upto Rs. 33 Lakh per MW.	
	Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps in off-grid areas. Benefit available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.	

	Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation. Benefit available: (a) Individual Pump Solarization: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. (b) Feeder Level Solarization: Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW available from MNRE.
c) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers	Viability Gap Funding (VGF) support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.
d) Solar Park Scheme	Up to 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR). 20 Lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.
e) Green Energy Corridor Scheme (for development of intra-state transmission system for RE projects) f) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	GEC Phase-I: CFA of 40 % of DPR cost or awarded cost whichever is lower. GEC Phase-II: CFA of 33 % of DPR cost or awarded cost whichever is lower. The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursal depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.

Annexure-II referred to in reply of part (c) & (d) of the Lok Sabha Unstarred question No. 1368 to be answered on 09.02.2023

State-wise installed solar capacity as on 31.12.2022		
S. No.	STATES / UTs	Solar Power (in MW)
1	Andhra Pradesh	4524.72
2	Arunachal Pradesh	11.52
3	Assam	147.93
4	Bihar	192.88
5	Chhattisgarh	944.22
6	Goa	26.40
7	Gujarat	8500.74
8	Haryana	990.67
9	Himachal Pradesh	87.39
10	Jammu & Kashmir	48.90
11	Jharkhand	94.90
12	Karnataka	7885.56
13	Kerala	688.34
14	Ladakh	7.80
15	Madhya Pradesh	2774.78
16	Maharashtra	3646.13
17	Manipur	12.28
18	Meghalaya	4.15
19	Mizoram	8.02
20	Nagaland	3.04
21	Odisha	452.71
22	Punjab	1153.21
23	Rajasthan	16340.75
24	Sikkim	4.69
25	Tamil Nadu	6412.36
26	Telangana	4650.93
27	Tripura	16.67
28	Uttar Pradesh	2485.16
29	Uttarakhand	575.46
30	West Bengal	179.82
31	Andaman & Nicobar	29.91
32	Chandigarh	58.69
33	Dadar & Nagar Haveli	5.46
34	Daman & Diu	41.01
35	Delhi	211.48
36	Lakshadweep	3.27
37	Pondicherry	35.53
38	Others	45.01
	Total (MW)	63302.49